

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPLE
BENCH, NEW DELHI

APPEAL NO.19/2025

RAJEEV RANJAN

----- APPELLANT

VERSUS

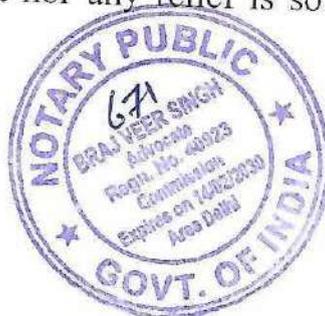
M.O.E.F.C&C AND ORS.

----- RESPONDENTS

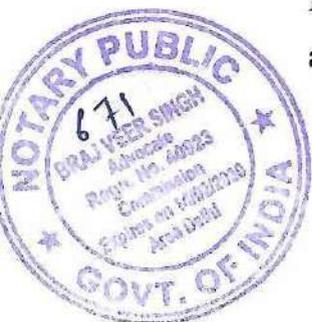
**REPLY AFFIDAVIT ON BEHALF OF RESPONDENT
NO.10/DIRECTORATE GENERAL OF CIVIL AVIATION**

I EKTA AGRAWAL D/o. MOHAN AGRAWAL aged 39 years
working as DEPUTY DIRECTOR office at DIRECTORATE
GENERAL OF CIVIL AVIATION, HQ, NEW DELHI do hereby
solemnly affirm and declare as under:-

1. That I am authorized and competent to file the present reply affidavit on behalf of the Respondent No.10/Directorate General of Civil Aviation.
2. That in the present appeal there is not a single averment against the answering respondent nor any relief is sought against the answering respondent.

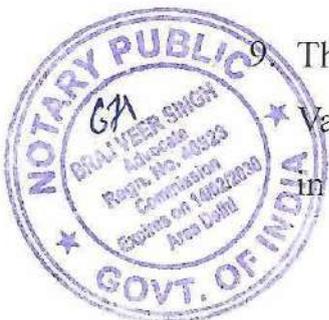


3. That it is submitted that Directorate General of Civil Aviation is a statutory body and is primarily Civil Aviation safety regulator and regulates various aspects of Civil Aviation in India in terms of provisions contained in Bhartiya Vaayuyaan Adhiniyam, 2024 and rules made thereunder and is also responsible for issuance of license pertaining to aviation like PPL's, SPL's, CPL's etc. in India..
4. That in the present appeal the reliefs are sought against the Respondent No.1 and other Local Agencies and Respondent No.10 has nothing to do with issue involved in the Appeal.
5. That it is submitted that as per notified provisions of GSR 751(E) of 2015 aerodrome operator i.e.M/s.DIAL along with local administration are responsible for monitoring and controlling of obstacles in and around IGI Airport.
6. That the answering respondent asked M/s.DIAL to provide the details regarding the NOC issued in respect of height of the building and the distance from the runway.
7. That it is submitted that M/s.DIAL has informed the answering respondent that they had physically verified the site in question and provided the following details:-
 - a) The Airport Authority of India has issued NOC vide NOCAS ID: PALM/NORTH/B/101623/807173 to the permissible Top Elevation



of 309.82 Mtrs. AMSL. The copy of the same is annexed as Annexure-A.

- b) The site is vacant piece of Land and construction work yet to start. Measured coordinate/site elevation within property boundary at the time of physical verification is observed as 28 31'17.74 " N 077 09 ' 33.68 "E/269.05Mtrs (EGM-08).
- c) The measured site coordinate is assessed to be within property boundary and issued NOC envelope.
- d) The site coordinate falling in approach surface for RWY 29L and conical surface of IGI Airport, New Delhi.
- e) Limiting parameter for the site is conical surface of IGI Airport and permissible top elevation as per OLS is 340.4 Mts(EGM-08) as established vide GSR 751 (E) dt.30.09.2015 and its amendment GSR 770(E) dt.17.12.2020.
- f) The site is located at a distance of 1165 Mtrs. From IHS boundary and 5132 Mtrs.(Extended Centerline distance) from physical extremity of Runway 29L.
8. That the above information was given by M/s.DIAL and any further details in this regard can be provided by Airports Authority of India who is also party here i.e. Respondent No.7.
9. That the mandate given to the answering respondent as per the Bhartiya Vaayuyaan Adhiniyam, 2024 is entirely different and the issues raised in the present appeal has nothing to do with the answering respondent.



10. That the answering respondent is not filing Parawise reply as the same is not required in the present appeal.

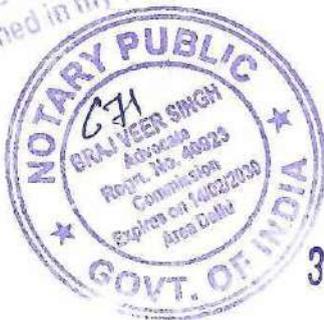
11. That it is humbly requested to delete the answering respondent from the array of parties.

[Signature]
 Deponent
 एका अग्रवाल / EKTA AGRAWAL
 उप निदेशक / Deputy Director
 वायुयान इंजीनियरिंग निदेशालय / Aircraft Engineering Directorate

Verification

Verified at New Delhi on 30th July 2025 that the contents of the above reply affidavit is true and correct to the best of my knowledge and belief and the inputs received from Airport Authority of India and nothing material has been concealed therefrom.

I identified the deponent who has signed in my presence.



CERTIFIED THAT THE DEPONENT
 Shri./Smt./Km. *EKTA Agrawal*
 S/o, W/o, D/o, S/o *Dr. Mohan Agrawal*
 P/o. *Civil Awaral*
 Identified by Shri./Smt. *G71*
 has solemnly affirmed that the contents of the affidavit which have been read over and explained to him/her are true and correct to his/mine knowledge.

[Signature]
 Deponent

एका अग्रवाल / EKTA AGRAWAL
 उप निदेशक / Deputy Director
 वायुयान इंजीनियरिंग निदेशालय / Aircraft Engineering Directorate

Notary Public, (India)
 30 JUL 2025



भारतीय विमानपत्तन प्राधिकरण AIRPORTS AUTHORITY OF INDIA

PALM/NORTH/B/101623/807173

सह्यायि आर. एच. वरु / सस आर / शहीएम / सस भावनी / 2021 / 744 / 3056-59

मालिक का नाम एवं पता 1. Lalit Jain Son of Mr. Lakshmi Chand Jain, 2. Lalit Jain HUF through its Karta Mr. Lalit Jain, **दिनांक/DATE:** 25-10-2023
3.
OWNERS Name & Address R/o House No. 12, Anupam Apartment, M.B. Road, Saket, New Delhi. **वैधता/ Valid Up to:** 24-10-2031

ऊँचाई की अनुमति हेतु अनापत्ति प्रमाण पत्र (एनओसी) No Objection Certificate for Height Clearance

1) यह अनापत्ति प्रमाण पत्र भारतीय विमानपत्तन प्राधिकरण (भाविप्रा) द्वारा प्रदत्त दायित्वों के अनुक्रम तथा सुरक्षित एवं नियमित विमान प्रचालन हेतु भारत सरकार (नागर विमानन मंत्रालय) की अधिसूचना जी. एस. आर. 751 (ई) दिनांक 30 सितम्बर, 2015, जी. एस. आर. 770 (ई) दिनांक 17 दिसंबर 2020 द्वारा संशोधित, के प्रावधानों के अंतर्गत दिया जाता है।

1. This NOC is issued by Airports Authority of India (AAI) in pursuance of responsibility conferred by and as per the provisions of Govt. of India (Ministry of Civil Aviation) order GSR751 (E) dated 30th Sep.2015 amended by GSR770(E) dated 17th Dec 2020 for safe and Regular Aircraft Operations.

2). इस कार्यालय को निम्नलिखित विवरण के अनुसार प्रस्तावित संरचना के निर्माण पर कोई आपत्ति नहीं है।

2. This office has no objection to the construction of the proposed structure as per the following details:

अनापत्ति प्रमाणपत्र आईडी / NOC ID	PALM/NORTH/B/101623/807173
आवेदक का नाम / Applicant Name*	Govind Sharma
स्थल का पता / Site Address*	Khasra No. 1230/2 (Old No. 2797/2026/1675/8), Sector-B, Pocket-1, Vasant Kunj, New Delhi., VASANT KUNJ, West Delhi, Delhi
स्थल के निर्देशांक / Site Coordinates*	28 31 18.21N 77 09 32.53E, 28 31 18.74N 77 09 33.49E, 28 31 16.34N 77 09 33.87E, 28 31 16.66N 77 09 34.45E, 28 31 16.25N 77 09 34.74E, 28 31 16.34N 77 09 34.91E, 28 31 15.75N 77 09 35.33E, 28 31 17.48N 77 09 35.98E, 28 31 17.65N 77 09 36.27E, 28 31 16.36N 77 09 36.36E, 28 31 16.11N 77 09 36.52E, 28 31 17.76N 77 09 36.57E, 28 31 17.40N 77 09 37.03E, 28 31 16.88N 77 09 37.40E, 28 31 16.68N 77 09 37.90E
स्थल की ऊँचाई एएमएसएल मीटर में (औसतन समुद्र तल से ऊपर), (जैसा आवेदक द्वारा उपलब्ध कराया गया) / Site Elevation in mtrs AMSL as submitted by Applicant*	269.82 M
अनुमत्य अधिकतम ऊँचाई एएमएसएल मीटर में (औसतन समुद्र तल से ऊपर) / Permissible Top Elevation in mtrs Above Mean Sea Level (AMSL)	309.82 M

* जैसा आवेदक द्वारा उपलब्ध कराया गया / As provided by applicant*

3) यह अनापत्ति प्रमाण पत्र निम्नलिखित नियम व शर्तों के अधीन है: -

3. This NOC is subject to the terms and conditions as given below:

क) आवेदक द्वारा उपलब्ध कराए गए स्थल की ऊँचाई तथा निर्देशांक को, प्रस्तावित संरचना हेतु अनुमन्य अधिकतम ऊँचाई जारी करने के लिए प्रयोग किया गया है। भारतीय विमान पत्तन प्राधिकरण, आवेदक द्वारा उपलब्ध कराये गए स्थल की ऊँचाई तथा निर्देशांक की यथार्थता का ना तो उत्तरदायित्व वहन करता है, और ना ही इनको प्रमाणीकृत करता है। यदि किसी भी स्तर पर यह पता चलता है कि वास्तविक विवरण, आवेदक द्वारा उपलब्ध कराए गए विवरण से भिन्न है, तो यह अनापत्ति प्रमाण पत्र अमान्य माना जाएगा तथा कानूनी कार्यवाही की जाएगी। सम्बंधित विमान क्षेत्र के प्रभारी अधिकारी द्वारा एयरक्राफ्ट नियम 1994 (भवन, वृक्षों आदि के कारण अवरोध का विध्वंस) के अधीन कार्यवाही की जायगी।

a. Permissible Top elevation has been issued on the basis of Site coordinates and Site Elevation submitted by Applicant. AAI neither owns the responsibility nor authenticates the correctness of the site coordinates & site elevation provided by the applicant. If at any stage it is established that the actual data is different, this NOC will stand null and void and action will be taken as per law. The officer in-charge of the concerned aerodrome may initiate action under the Aircraft (Demolition of Obstruction caused by Buildings and Trees etc.) Rules, 1994",

ख) अनापत्ति प्रमाण पत्र के आवेदन में आवेदक द्वारा उपलब्ध कराए गए स्थल निर्देशांक को सड़क दृश्य मानचित्र और उपग्रह मानचित्र पर अंकित किया गया है जैसा कि अनुलग्नक में दिखाया गया है। आवेदक / मालिक यह सुनिश्चित करे कि अंकित किए गए निर्देशांक उसके स्थल से मेल खाते हैं। किसी भी विसंगति के मामले में, नामित अधिकारी को अनापत्ति प्रमाण पत्र रद्द करने के लिए अनुरोध किया जाएगा।

b. The Site coordinates as provided by the applicant in the NOC application has been plotted on the street view map and satellite map as shown in ANNEXURE. Applicant/Owner to ensure that the plotted coordinates corresponds to his/her site. In case of any discrepancy, Designated Officer shall be requested for cancellation of the NOC.

ग) एयरपोर्ट संचालक या उनके नामित प्रतिनिधि, अनापत्ति प्रमाण पत्र नियमों और शर्तों का अनुपालन सुनिश्चित करने के लिए स्थल (आवेदक या मालिक के साथ पूर्व समन्वय के साथ) का दौरा कर सकते हैं।

c. Airport Operator or his designated representative may visit the site (with prior coordination with applicant or owner) to ensure that NOC terms & conditions are complied with.

घ) संरचना की ऊँचाई (सुपर स्ट्रक्चर सहित) की गणना अनुमन्य अधिकतम ऊँचाई (ए एम एस एल) से स्थल की ऊँचाई को घटाकर की जायेगी। अर्थात्, संरचना की अधिकतम ऊँचाई = अनुमन्य अधिकतम ऊँचाई (-) स्थल की ऊँचाई।

d. The Structure height (including any superstructure) shall be calculated by subtracting the Site elevation in AMSL from the Permissible Top Elevation in AMSL i.e. Maximum Structure Height = Permissible Top Elevation minus (-) Site Elevation.

च) अनापत्ति प्रमाण पत्र जारी करना, भारतीय एयरक्राफ्ट एक्ट 1934, के सैक्शन 9-A तथा इसके अंतर्गत समय-समय पर जारी अधिसूचनाएं तथा एयरक्राफ्ट नियम (1994 भवन, वृक्षों आदि के कारण अवरोध का विध्वंस) के अधीन है।

e. The issue of the 'NOC' is further subject to the provisions of Section 9-A of the Indian Aircraft Act, 1934 and any notifications issued there under from time to time including, "The Aircraft (Demolition of Obstruction caused by Buildings and Trees etc.) Rules, 1994".

छ) कोई भी रेडियो/ टीवी एन्टीना, लाइटनिंग अरेस्टर, सीढ़िया, मुम्टी, पानी की टंकी अथवा कोई अन्य वस्तु तथा किसी भी प्रकार के संलग्नक उपस्कर पैरा 2 में उल्लेखित अनुमन्य अधिकतम ऊँचाई से ऊपर नहीं जानी चाहिए।

f. No radio/TV Antenna, lightning arresters, staircase, Mumty, Overhead water tank or any other object and attachments of fixtures of any kind shall project above the Permissible Top Elevation as indicated in para 2.

ज) विमानक्षेत्र संदर्भ बिंदु के 8 KM के भीतर तेल, बिजली या किसी अन्य ईंधन का उपयोग जो उड़ान संचालन के लिए धुएं का खतरा पैदा नहीं करता है, ही मान्य है।

g. Use of oil, electric or any other fuel which does not create smoke hazard for flight operation is obligatory, within 8 KM of the Aerodrome Reference Point

झ) यह प्रमाणपत्र इसके जारी होने की तारीख से 8 साल की अवधि के लिए वैध है। एक बार रिवेलीडेशन की अनुमति दी जा सकती है, बशर्ते कि इस तरह का अनुरोध एनओसी की समाप्ति की तारीख से छह महीने के भीतर किया जाए और प्रारंभिक प्रमाणपत्र 8 साल की वैधता अवधि के भीतर प्राप्त किया जाए।

h. The certificate is valid for a period of 8 years from the date of its issue. One-time revalidation shall be allowed, provided that such request shall be made within six months from the date of expiry of the NOC and commencement certificate is obtained within initial validity period of 8 years.

ट) भवन के निर्माण के दौरान या उसके बाद किसी भी समय स्थल पर ऐसी कोई भी लाइट या लाइटो का संयोजन नहीं लगाया जाएगा जिसकी तीव्रता, आकृति या रंग के कारण वैमानिक ग्राउन्ड लाइटों के साथ भ्रम उत्पन्न हो। विमान के सुरक्षित प्रचालन को प्रभावित करने वाली कोई भी गतिविधि मान्य नहीं होगी।

i. No light or a combination of lights which by reason of its intensity, configuration or colour may cause confusion with the aeronautical ground lights of the Airport shall be installed at the site at any time, during or after the construction of the building. No activity shall be allowed which may affect the safe operations of flights.

ठ) आवेदक द्वारा विमानपत्तन पर या उसके आसपास विमान से उत्पन्न शोर, कंपन या विमान प्रचालन से हुई किसी भी क्षति के विरुद्ध कोई शिकायत/दावा नहीं किया जाएगा।

j. The applicant will not complain/claim compensation against aircraft noise, vibrations, damages etc. caused by aircraft operations at or in the vicinity of the airport.

ड) डे मार्किंग तथा सहायक विद्युत आपूर्ति सहित नाइट लाइटिंग (डीजीसीए भारत की वेबसाइट www.dgca.nic.in पर उपलब्ध) नागर विमानन आवश्यकताएं श्रंखला 'बी' पार्ट I सैक्शन-4 के चैप्टर 6 तथा अनुलग्नक 6 में विनिर्दिष्ट दिशानिर्देशों के अनुसार उपलब्ध कराई जाएगी।

k. Day markings & night lighting with secondary power supply shall be provided as per the guidelines specified in chapter 6 and appendix 6 of Civil Aviation Requirement Series 'B' Part I Section 4, available on DGCA India website: www.dgca.nic.in

ढ) भवन के नक्शे के अनुमोदन सहित अन्य सभी वैधानिक अनापत्ति, संबंधित प्राधिकरणों से लेना आवेदक की जिम्मेदारी होगी, क्योंकि इस ऊँचाई हेतु अनापत्ति प्रमाणपत्र लेने का उद्देश्य सुरक्षित एवं नियमित विमान प्रचालन सुनिश्चित करना है तथा इसे भूमि के स्वामित्व आदि सहित किसी अन्य उद्देश्य/ दावे के लिए दस्तावेज के रूप में प्रयोग नहीं किया जा सकता।

l. The applicant is responsible to obtain all other statutory clearances from the concerned authorities including the approval of building plans. This NOC for height clearances is only to ensure safe and regular aircraft operations and shall not be used as document for any other purpose/claim whatsoever, including ownership of land etc.

ण) इस अनापत्ति प्रमाणपत्र आईडी का मूल्यांकन Chillarki, I.G.I Airport, Rohini Heliport, Safdarjung Airport, Sampla, Sikandrabad विमानक्षेत्रों के संबंध में किया गया है। यह अनापत्ति प्रमाणपत्र भारतीय विमान पत्तन प्राधिकरण के विमानक्षेत्रों और अन्य लाइसेंस प्राप्त सिविल विमानक्षेत्रों, जो जी. एस. आर. 751 (ई) जी. एस. आर. 770 (ई) द्वारा संशोधित के अनुसूची - III, अनुसूची - IV (भाग - 1), अनुसूची - IV (भाग - 2; केवल RCS हवाई अड्डे) और अनुसूची - VII में सूचीबद्ध हैं, के लिए जारी किया गया है।

m. This NOC ID has been assessed with respect to the Chillarki, I.G.I Airport, Rohini Heliport, Safdarjung Airport, Sampla, Sikandrabad Airports. NOC has been issued w.r.t. the AAI Aerodromes and other licensed Civil Aerodromes as listed in Schedule - III, Schedule - IV (Part-I), Schedule - IV (Part-2; RCS Airports Only) and Schedule-VII of GSR 751(E) amended by GSR 770(E)

त) यदि स्थल रक्षा विभाग के विमान क्षेत्र के अधिकार क्षेत्र में आता है, जैसा कि जीएसआर 751 (ई) की अनुसूची-V में सूचीबद्ध है, तो आवेदक को रक्षा विभाग से अलग से अनापत्ति प्रमाणपत्र लेना होता है। जीएसआर 751 (ई) जी. एस. आर. 770 (ई) द्वारा संशोधित के नियम 13 के अनुसार, आवेदकों को उन स्थलों के लिये, जो जीएसआर 751 (ई) जी. एस. आर. 770 (ई) द्वारा संशोधित के अनुसूची- IV (भाग -2; आरसीएस हवाई अड्डों के अलावा) के रूप में सूचीबद्ध बिना लाइसेंस वाले विमान क्षेत्र के अधिकार क्षेत्र में आता है, तो संबंधित राज्य सरकार से भी अनापत्ति प्रमाणपत्र लेने की आवश्यकता है।

n. Applicant needs to seek separate NOC from Defence, if the site lies within the jurisdiction of Defence Aerodromes as listed in Schedule – V of GSR 751 E amended by GSR770(E). As per rule 13 of GSR 751 E amended by GSR770(E), applicants also need to seek NOC from the concerned state government for sites which lies in the jurisdiction of unlicensed aerodromes as listed in Schedule-IV (Part-2; other than RCS airports) of GSR 751 E amended by GSR770(E)

थ) अनापत्ति प्रमाण पत्र (एनओसी) की किसी भी त्रुटि/व्याख्या की स्थिति में अंगरेजी अनुवाद ही मान्य होगा।

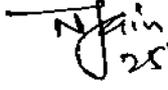
o. In case of any discrepancy/interpretation of NOC letter, English version shall be valid.

द) स्थल की ऊँचाई और/या संरचना की ऊँचाई के किसी भी विवाद में अनुमन्य अधिकतम ऊँचाई एएमएसएल में ही मान्य होगी।

p. In case of any dispute with respect to site elevation and/or AGL height, Permissible Top Elevation in AMSL shall prevail.

क्षेत्र का नाम / Region Name:

उत्तर/NORTH

पदनामित अधिकारी/Designated Officer	 25/10/23 कृतपाल दत्ता बरुआ/UTPAL DUTTA BARUAH महाप्रबंधक (एटीएम)/General Manager (ATM) उत्तरी क्षेत्र/ Northern Region भारतीय विमानपत्तन प्राधिकरण/Airports Authority of India एन.ए.टी.एस.कॉम्प्लेक्स/ई.ग्रा.अ. हवाई-जंक्शन, नई दिल्ली-37 NATS Complex/IGI Airport, New Delhi-37
नाम/ पदनाम/दिनांक सहित हस्ताक्षर Name/Designation/Sign with date	
द्वारा तैयार Prepared by	 25/10/2023 MEENAKSHI SINGH AM(ATM)
द्वारा जांचा गया Verified by	 25/10/23 NAVEEN JAIN DSM(ATM)

ईमेल आईडी / EMAIL ID : noc_nr@aai.aero

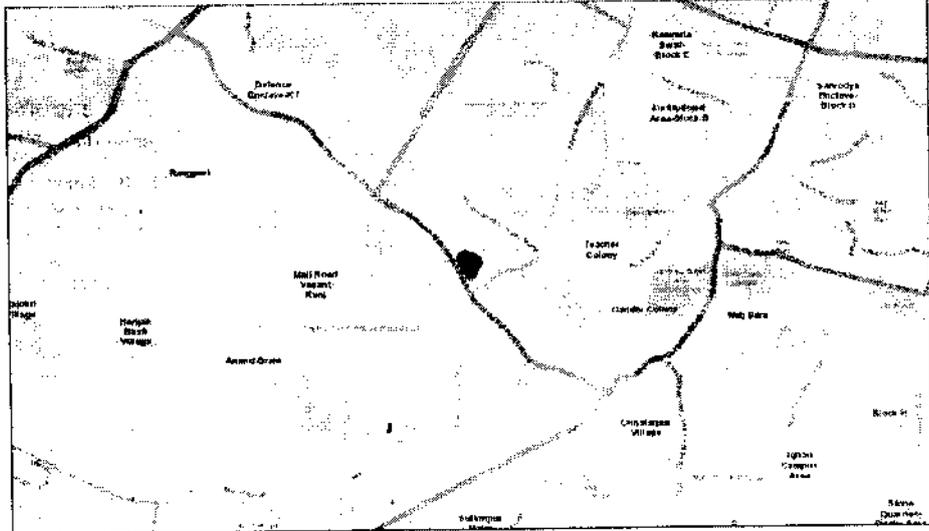
फोन/ Ph: 011-25653551

ANNEXURE/अनुलग्नक

Distance From Nearest Airport And Bearing/निकटतम विमानक्षेत्र से दूरी और बीयरिंग

Airport Name/ विमानक्षेत्र का नाम	Distance (Meters) from Nearest ARP/निकटतम विमानक्षेत्र संदर्भ बिंदु से दूरी (मीटर में)	Bearing(Degree) from Nearest ARP/निकटतम विमानक्षेत्र संदर्भ बिंदु से बीयरिंग (डिग्री)
Chillarki	52004.17	67.3
I.G.I Airport	6943.12	137.61
Rohini Heliport	27353.5	157.84
Safdarjung Airport	8333.69	212.23
Sampla	46831.65	133.9
Sikandrabad	55498.21	283.63
NOCID	PALM/NORTH/B/101623/807173	

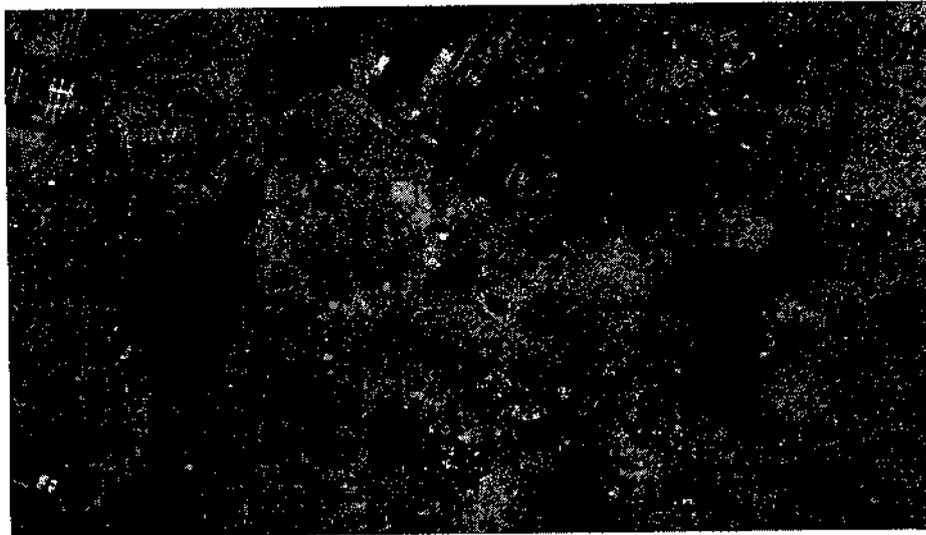
Street View



October 16, 2023

1:45,000
 1.7 mi
 2.8 km

Satellite View



October 16, 2023

1:45,000
 1.7 mi
 2.8 km